

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 109 of 2012

Dated : 3rd April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Faridabad Industries Association & Ors. Appellant (s)
Versus
Haryana Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan

Counsel for Respondent (s): Mr. Amit Kapur with
Mr. Vishal Anand for R-2 & 3

ORDER

We heard the Learned Counsel for the parties.

It is noticed that this matter has been treated as part heard in the other Bench of this Tribunal. So, post the matter before the said Bench on **26.04.2013** for further hearing.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt